

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1024/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s. Realfin Solutions Pvt. Ltd. **.....Applicant**

Vs.

M/s. Nikhil Footwear Pvt. Ltd. **.....Respondent**

Order delivered on 28.11.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Rajesh Bhardwaj, Adv.
Mr. Ajay Pal Singh, Adv.
For the Respondent : Mr. Tarun Mehta, Adv.

ORDER

Learned counsel for the respondent seeks further time to submit the reply stating that the reply could not be filed due to his health issues. Let the reply be filed within one week, with the copy in advance to the other side. For further consideration on 14.12.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

